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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
AHMEDABAD BENCH

O.A. No. 90 OF 1989.
~~L.A. No.~~

DATE OF DECISION 23-09-1993.

Mahendra M & 14 Others Petitioner

Mr. P.S. Handa Advocate for the Petitioner(s)

Versus

Union of India & Others Respondent

Mr. N. S. Shevde Advocate for the Respondent(s)

CORAM :

The Hon'ble Mr. Mr. N.B. Patel

Vice Chairman

The Hon'ble Mr. Mr. V. Radhkrishnan

Member (A)

1. Whether Reporters of local papers may be allowed to see the Judgement ? ~~No~~
 2. To be referred to the Reporter or not ? ~~No~~
 3. Whether their Lordships wish to see the fair copy of the Judgement ?
 4. Whether it needs to be circulated to other Benches of the Tribunal ? ~~No~~
- No.

(9)

1. Mahendra M	Working under Chief Wagon Supdt. Ahmedabad.
2. Yusuf Rasool	- do -
3. Rama Karman	- do -
4. Ishwar Dewa (Sch.Caste)	- do -
5. Jagdish Bhaorilal	- do -
6. Kanaiyalal Chimanlal	- do -
7. Mahendra Chimanlal	- do -
8. Khuman Singh A	- do -
9. Babubhai Sartan	- do -
10. Alimohmed I	- do -
11. Sakarbhai S	- do -
12. Bachubhai Jiwanbhai	- do -
13. Khadabhai R	- do -
14. Gulam Rasul J	- do -
15. Ahmed Hussain H	- do -

All C/O MAHENDRA C, SARASPUR, MANI SALVI VAD,
Patel Kantilal Chimanlal, Room No. 193/5,
Ahmedabad - 18. ...
Advocate Mr. P.S.Handa.

APPLICANTS

Versus

1. Union of India,
Secretary, Ministry of Railway,
Rail Bhavan,
New Delhi.
2. General Manager,
Western Railway,
Churchgate,
Bombay.
3. Shri Raj Kumar,
Divisional Railway Manager,
Western Railway,
Pratapnagar,
Vadodara.
4. Shri R.Vishnoi,
Senior Divisional Mechanical Engineer (C&N)
Western Railway,
Pratapnagar,
Vadodara.
5. Shri Bhikhubhai M
Sr. Divisional Personnel Officer,
Western Railway,
Pratapnagar, Vadodara 390 004 ...

RESPONDENTS.

Advocate Mr. N.S.Shevde.

(9)

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O R A L J U D G M E N T


O . A . NO . 90 OF 1989 .

Dated : 23-09-1993.

Per : Hon'ble Mr. N.B.Patel : Vice Chairman.

Mr. P.S.Handa , learned Advocate for the Applicants seeks permission to withdraw this Original Application with a liberty to file a fresh application for the same subject matter. Permission granted with a liberty as prayed for. Application stands disposed of. No order as to costs.


(V. Radhakrishnan.)
Member (A).


(N.B.Patel.)
Vice Chairman.

MHP/